

11.07 hrs.

**CENTRAL AND OTHER SOCIETIES
(REGULATION) BILL**

AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table of the House the Central and Other Societies (Regulation) Bill, 1976, as passed by Rajya Sabha

ASSENT TO BILLS

SECRETARY-GENERAL Sir, I lay on the Table following six Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 1st September, 1976 —

- 1 The Delhi Sales Tax (Amendment and Validation) Bill, 1976
- 2 The Essential Commodities (Amendment) Bill, 1976
- 3 The Dhories (Additional Excise Duty) Repeal Bill, 1976
- 4 The Factories (Amendment) Bill 1976
- 5 The Appropriation (No. 6) Bill, 1976
- 6 The Central Sales Tax (Amendment) Bill, 1976

Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following nineteen Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 1st September, 1976 —

- 1 The Maintenance of Internal Security (Second Amendment) Bill, 1976
- 2 The Government of Union Territories (Amendment) Bill, 1976
- 3 The Delhi Agricultural Produce Marketing (Regulation) Bill, 1976.

- 4 The Representation of the People (Amendment) Bill, 1976.
- 5 The Indian Iron and Steel Company (Acquisition of Shares) Bill, 1976
- 6 The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Second Amendment) Bill, 1976
- 7 The Braithwaite and Company (India) Limited (Acquisition and Transfer of Undertakings) Bill, 1976
- 8 The Burn Company and Indian Standard Wagon Company (Nationalisation) Bill, 1976
- 9 The Laxmirattan and Atherton West Cotton Mills (Taking Over of Management) Bill, 1976
- 10 The Constitution (Forty-First Amendment) Bill, 1976
- 11 The Labour Provident Fund Laws (Amendment) Bill, 1976
- 12 The Metal Corporation (Nationalisation and Miscellaneous Provisions) Bill, 1976
- 13 The Fifth Scheduled to the Constitution (Amendment) Bill, 1976
- 14 The Kerala Legislative Assembly (Extension of Duration) Second Amendment Bill, 1976
- 15 The Code of Civil Procedure Bill 1976
- 16 The Salaries and Allowances of Members of Parliament (Amendment) Bill 1976
- 17 The Untouchability (Offences) Amendment and Miscellaneous Provision Bill 1976
- 18 The Advocates (Amendment) Bill, 1976
- 19 The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1976.